- (iii) Under Deendayal Disabled Rehabilitation Scheme (DDRS), funds for the welfare of persons with disabilities are provided to the non-governmental organizations for projects like Special Schools, Vocational Training Centres, Half Way Homes, Community Based Rehabilitation Centre, Early intervention Centres, Rehabilitation of Leprosy Cured Persons etc. Under this scheme, in 2004-05, 2005-06, 2006-07, 2007-08 and 2008-09, Rs. 7.00 cores, 15.11 crores, 15.00 crores, 18.08 crores and Rs. 13.18 crores respectively had been released for the State of Andhra Pradesh.
- (iv) Under the new scheme of Incentive to the Employers in Private Sector for providing employment to persons with disabilities, effective from 01.04.2008, the employers contribution for Employee's Provident Fund (EPF) and the Employee's State Insurance (ESI) for providing employment to the physically challenged persons in the private sector with a monthly salary upto Rs. 25,000/- is provided for 3 years, by the Government.
- (c) During the year 2004-05, 2005-06, 2006-07, 2007-08 and 2008-09, the number of beneficiaries covered in the State were 21411, 13305, 12303, 34103 and 37484 respectively.

Artificial Limbs Equipment Supply Scheme in Madhya Pradesh and Chhattisgarh

†838. SHRI MOTILAL VORA: SHRI SATYAVRAT CHATURVEDI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the allocation fixed for the year 2008-09 for Madhya Pradesh and Chhattisgarh under the Artificial Limbs Equipment Supply Scheme;
- (b) amount of proposal received from respective States against the fixed allocation; and
- (c) the number of voluntary organizations of Madhya Pradesh and Chhattisgarh alongwith quantum of amount sanctioned to them under this scheme by Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) No Scheme with the nomenclature of Artificial Limbs Equipment Supply Scheme is being implemented. However, under the Scheme of Assistance to Disabled Persons for Purchase/fitting of Aids/Appliances (ADIP Scheme), proposals for Rs. 187.88 lakhs were received and Rs. 22.25 lakhs were sanctioned in Madhya Pradesh to three NGOs. In respect of Chhattisgarh, proposals for Rs. 178.25 lakhs were received and Rs. 16.50 lakhs were sanctioned to three DDRCs.

[†]Original notice of the question was received in Hindi.